

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

**Dated Shillong, the 04<sup>th</sup> April, 2025**

**No. LJ(B) 48/2020/191** - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following officers as the Executive Magistrate within East Khasi Hills District with immediate effect for a period of 3 months until further orders -

1. Mr. B.J Dhar, Joint Director, O/o the Directorate Urban Affairs.
2. Mr. R.E. Budnah, Executive Engineer, O/o the Directorate Urban Affairs.
3. Mr, B.R.M. Lyngdoh, District Urban Planner, O/o the Directorate Urban Affairs.
4. Shri. Hun Bareh, Assistant Urban Planner, O/o the Directorate Urban Affairs.
5. Shri. Kristi Basak, Assistant Urban Planner, O/o the Directorate Urban Affairs.
6. Smti. Bianca Jyrwa, Assistant Urban Planner, O/o the Directorate Urban Affairs.
7. Shri. Zubestar Kharbuki, Assistant Urban Planner, O/o the Directorate Urban Affairs.
8. Smti. Shimda Fancon, Assistant Urban Planner, O/o the Directorate Urban Affairs.
9. Shri. Radolf Lyngdoh, Assistant Urban Planner, O/o the Directorate Urban Affairs.

Sd/-

**(Cyril V.D. Diengdoh),**  
Commissioner & Secretary to the  
Govt. of Meghalaya,  
Law Department  
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**Memo No. LJ (B) 48/2020/191 -A,**

**Dated Shillong, the 04<sup>th</sup> April, 2025**

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. M.18/ZTF/10/2025/10 Dt. 29.03.2025
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*S. Summe*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.